

SL.No. 43

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

EASTERN ZONE BENCH KOLKATA

ORIGINAL APPLICATION NO. 25/2022

SUBHAS DATTA

.....APPLICANT(S)

-VS-

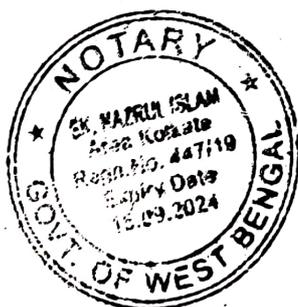
STATE OF WEST BENGAL & ORS.

.....RESPONDENT(S)

AFFIDAVIT ON BEHALF OF RESPONDENT NO. 6, URBAN DEVELOPMENT & MUNICIPAL AFFAIRS DEPARTMENT, GOVERNMENT OF WEST BENGAL IN ACCORDANCE WITH THE DIRECTION OF HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN ZONE BENCH, KOLKATA

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Filed by

Mr. Sibojyoti Chakraborty
Advocate

28 FEB 2023

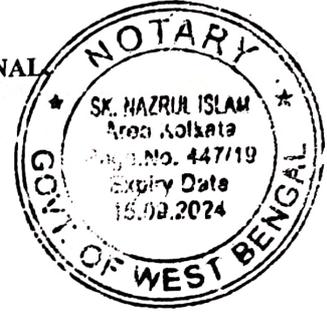
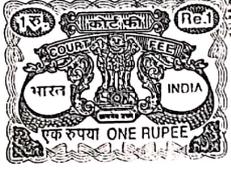


1

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH KOLKATA

ORIGINAL APPLICATION NO. 25/2022



SUBHAS DATTA

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-VS-

STATE OF WEST BENGAL & ORS.

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AFFIDAVIT ON BEHALF OF RESPONDENT NO. 6, URBAN DEVELOPMENT & MUNICIPAL AFFAIRS DEPARTMENT, GOVERNMENT OF WEST BENGAL IN ACCORDANCE WITH THE DIRECTION OF HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN ZONE BENCH, KOLKATA

Most Respectfully Sheweth:

I, Nandini Ghosh, daughter of Samir Dasgupta, aged about 54 years, by occupation - service, working for gain as Senior Special Secretary, Urban Development and Municipal Affairs Department, Government of West Bengal, having office at 'Nagarayan', DF -8, Sector - 1, Saltlake, Kolkata - 700064, do hereby solemnly affirm and state as under:-

1. That I am the Senior Special Secretary, Urban Development and Municipal Affairs Department, Government of West Bengal. I am well acquainted with the facts and circumstances of the case and I have been duly authorized to affirm this affidavit on behalf of the Urban Development & Municipal Affairs Department, Government of West Bengal.

2. I say that the Hon'ble NGT has pleased to pass an order on 23.01.2023 directing *inter-alia* that-

"...The State is required to file its affidavit with regard to the Action Taken Report showing what is the Status Report on the action taken on the date of filing of their affidavit".

"...Mr. Sibojyoti Chakraborty, learned Counsel appearing (in Virtual Mode) for the State Respondents; prays for and is granted four weeks' time for filing the Action Taken Report in pursuance of our directions hereinabove".

2

3. I say that the Department of Urban Development and Municipal Affairs has taken up an integrated Solid and Liquid Waste Management programme for abatement of Pollution in Saraswati River.

4. That I say that National Mission for Clean Ganga under Ministry of Jal Shakti, Department of Water Resources, RD & GR, Government of India *vide* its letter bearing no. F.N. T-15/2017-18/089/NMCG dated 27.01.2023 has been pleased to give In-Principle Approval for conduction of Feasibility Study and preparation of DPR on nomination basis for "Pollution Abtment of River Saraswati in west Bengal under Namami Gange.

A photocopy of the letter *vide* No. F.N. T-15/2017-18/089/NMCG dated 27.01.2023 is annexed herewith and marked as Annexure R-1.

5. That I say that the Department of Urban Development and Municipal Affairs has sent a letter bearing No. 11 (2) /UDMA-15011(15)/11/2022-LS-UD SEC-Dept. of UDMA dated 06/02/2023 to CEO KMDA, Chairman Bansberia Municipality keeping a copy to Director SUDA, Chief Engineer, GAP, KMDA, PHE, WNSPMG with a request to provide a detailed updated Action Taken Report with regard to the original application bearing *O.A. No.* 25/2022/EZ.

A photocopy of the letter *vide* No. 11 (2)/UDMA-15011(15)/11/2022-LS-UD SEC-Dept. of UDMA dated 06/02/2023 is annexed herewith and marked as Annexure R-2.

6. That I say that, State Urban Development Agency (SUDA) under the administrative control of UD & MA Department, which is looking after the management of solid waste of all Urban Local Bodies, submitted an Action Taken Report (ATR) through email dated 13.02.2023.

From the report it appears inter-alia that-

A. SHORT TERM MEASURES:

1. For the stretch within the Howrah Municipal Corporation, 28 numbers of drains out of 30 have been netted; screens have been installed and are cleaned regularly. Phyto remediation measures have been adopted in remaining 2 nos. of drains.
2. In respect of the stretch of the river within the Bansberia Municipality, all of the 16 (sixteen) numbers of drains have been netted, screens have been installed and are being cleaned regularly.

B. LONG TERM MEASURES IN CONNECTION WITH SOLID WASTE MANAGEMENT:

1. From the Howrah Municipal Corporation, daily segregated waste collected is 206.18 TPD and non-segregated waste collected is 704.82 TPD. Daily waste is collected using covered vehicles. The dry waste is being recycled partially. Wet waste will be recycled soon after reclamation of land in a phased manner. An interim Central Processing Unit (CPU) is under construction for fresh waste processing.



2. From the Bansberia Municipality, daily segregated waste collected is 32.37 TPD and non-segregated waste collected is 7.63 TPD. Daily waste is collected using covered vehicles.
3. As regards to Bansberia Municipality, 13.36 TPD dry waste and 16.14 TPD wet waste is processed daily. Fresh waste processing is being done by setting up of an interim Central Processing Unit (CPU).

C. LONG TERM MEASURES IN RESPECT OF LEGACY WASTE MANAGEMENT:

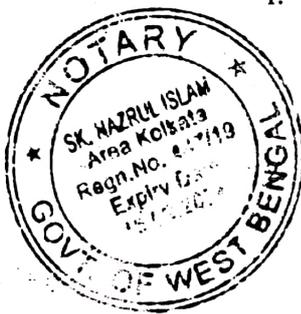
1. As regards to Howrah Municipal Corporation, at the dumpsite of Belgachia I, II, out of 961567 MT legacy waste dumped remains to be processed. The target date of completion of bio-remediation and reclamation of land is December 2023. Tender has been floated.

As regards to Bansberia Municipality, at the Ward no. 8 & 18 (22° 57'45.1" N 88° 23'45.3" E) and Ward no. 22 (22° 59'34.71" N 88° 23'1.212"E), there is 7354 MT legacy waste dumped. The Work is under process.

A Report in tabular form regarding action taken by State Urban Development Agency in respect of Waste Management in connection with O.A. 25/2022/EZ is placed in the table below:

1. Solid Waste Management, Fresh Waste

Sl. No.	Name of the ULB	Daily waste collected (TPD)		Daily waste Processed (TPD)			Manner of transportation to the dumpsite and frequency of the same	Type wise disposal of wastes, Manner with frequency	Remarks
		Segregated	Non segregated	Dry	Wet	Bio Medical			
1	Howrah Municipal Corporation	206.18	704.82	NA	NA	NA	Daily, As collected through covered vehicle.	As collected. Daily	The dry waste is being recycled partially. Wet waste will be started soon after reclamation of land in phased manner. Interim CPU under Construction for fresh waste processing.

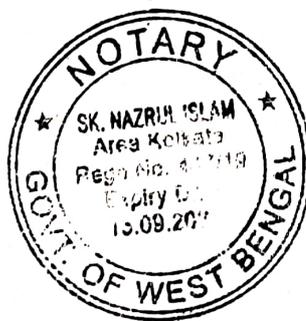


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2	Bansberia Municipality	32.37	7.63	13.36	16.14	NA	Daily, As collected through covered vehicle.	As collected. Daily	Fresh Waste processing is being done setting up Interim Central Processing Unit (CPU)
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2. Details of Netting done in the outfalls/drains with frequency of cleaning.

Sl. No.	ULB Name	No of Drains/ Outfalls draining into river	No of drains covered under netting	No of drains not covered under netting	Present Status	Whether the collected waste is sent to dumpsite
						If yes, frequency and method
1	Howrah Municipal Corporation	30	28	2 (Phyto remediation measure have been taken)	Screen Installed and cleaned regularly	Yes, transported by covered vehicle
2	Bansberia Municipality	16	16	0	Screen Installed and cleaned regularly	Yes, transported by covered vehicle



3. Legacy Waste Management

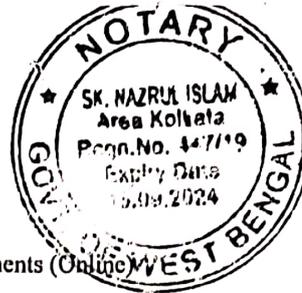
Sl No	Name of the ULB	Location of the dump site	Quantity of legacy waste dumped (MT)	Quantity processed (MT)	Remaining to be processed (MT)	Type of processed waste	Final disposal of the processed waste (type wise)	Target date of completion of Bio remediation	Target date of reclamation of land	Present Status
1	Howrah Municipal Corporation	Belgachhia I, II	961567	0	961567	MSW	NA	Dec, 2023	Dec, 2023	Tender Floated
2	Bansberia Municipality	Ward no. 8 & 18 (22° 57'45. 1" N 88° 23'45. 3" E) and Ward no. 22 (22° 59'34. 71" N 88° 23'1.2 12"E)	7354	0	7354	MSW	NA	Aug, 2023	Aug, 2023	AA&FS Awaited



A photocopy of the Report as received from SUDA through email dated 13.02.2023 is annexed herewith and marked as Annexure R-3.

7. That I say that a communication has been received from the office Kolkata Metropolitan Development Authority, Superintending Engineer, South Circle, GAP Wing & Sanitation Sector, KMDA vide their office Memo No. 88/SE(S)/GAP/W&S/KMDA/T-1 dated 15.02.2023 which states *inter alia* that Superintending Engineer, South Circle, GAP Wing & Sanitation Sector, KMDA has invited quotation (Expression of Interest) from reliable, resourceful, bonafide and experienced firms/companies/ individual contractor for preparation of Feasibility and Detailed Project Report (DPR) for pollution abatement in Saraswati River by constructing Sewerage Treatment Plant (Interception and Diversion with STP) vide Detailed 'e'- Quotation Notice No. : KMDA/GAP/SE(S)/NIQ-02/2022-23. The date and time schedule is given as below.

6



- Date of uploading of N.I.Q & other Documents (Online) 03.03.2023
- Pre-bid meeting at Conference Hall, Unnayan Bhavanm Salt Lake City, Kolkata-700091 and by virtual meeting platform. 24.03.2023
Our Google meet link:
<https://meet.google.com/ejq-bjbx-wku>
- Reply date and time of Pre-bid queries 28.03.2023
- Bid submission start date (online) 03.03.2023
- Bid submission closing(Online) 13.04.2023
- Bid opening date for Technical Proposals (Online) 17.04.2023
- Date of uploading the final list of Technically Qualified Bidder will be notified after all the formalities complete.

A copy of the communication as received from the office Kolkata Metropolitan Development Authority, Superintending Engineer, South Circle, GAP Wing & Sanitation Sector, KMDA vide their office Memo No. 88/SE(S)/GAP/W&S/KMDA/T-1 dated 15.02.2023 is annexed herewith and marked as Annexure R-4.

8. That I say that, Bansberia Municipality being the local authority has submitted an Action Taken Report (ATR) vide their office Memo No. 5217 dated 20.02.2023 stating *inter alia* that-
- i. The Municipality as such not involved in the construction of roads in the river banks.
 - ii. The Municipal authority has not encroached any land near the river bank of River Saraswati for developing roads or pavements.

A photocopy of the Report as received from Bansberia Municipality vide Memo No. 5217 dated 20.02.2023 is annexed herewith and marked as Annexure R-5.

9. That I further say that this Department has been taken an integrated Solid and Liquid Waste Management programme for abatement of Pollution in the river Saraswati. Kolkata Metropolitan Development Authority, Bansberia Municipality, Howrah Municipal Corporation and State Urban Development Agency are regularly monitoring the work of liquid and solid waste management. Urban Development and Municipal Affairs Department is giving utmost efforts to take necessary actions to curb and mitigate the pollution of River Saraswati.

10. That the statements made in Paragraphs 1 to 9 are based on information derived from the record which are usually kept and maintained by the answering respondents in the ordinary course of business and which I believe to be true and rest thereof are my humble submission before this Hon'ble Tribunal.

Solemnly Affirmed and
Declared before me U/S 139
CPC, U/S 297 (C) CRPC

Identified by me
Sibojyoti Chakrabarti
Advocate
For the State of WB
27/02/2023
Enrolment No: WB/1730/2010

Notary
SK. Nazrul Islam
Notary, Govt. of W.B.
Regd. No. 447/19
Civil Court, Calcutta

Deponent
NANDINI GHOSH, IAS
Senior Special Secretary
Department of Urban Development &
Municipal Affairs
Govt. of West Bengal

28 FEB 2023

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VERIFICATION

I, the deponent above named do hereby verify that the contents of the above affidavit are true which are derived from the relevant office records. No part of it is false and nothing material has been concealed there from.

Verified at Kolkata on this 27th day of February, 2023.

Nandini Ghosh
27/02/2023.

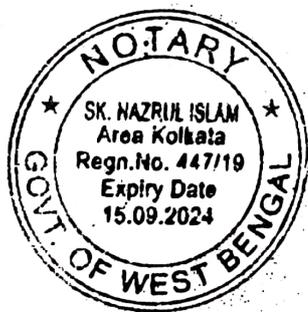
DEPONENT

NANDINI GHOSH, IAS
Senior Special Secretary
Department of Urban Development &
Municipal Affairs
Govt. of West Bengal

The deponent is identified by me.

Sibojyoti Chakrabarti
Advocate
For The State of WB
27/02/2023.

Enrolment no: WB/1730/2010.



T-15/2017-18/089/NMCG

1/80072/2023

F.N. T-15/2017-18/089/NMCG
National Mission for Clean Ganga
Ministry of Jal Shakti, Department of Water Resources, RD & GR
Government of India

1st floor, MDC National Stadium
India Gate, New Delhi - 110002

Dated 27th January 2023

To,
Programme Director, SPMG West Bengal
Unnayan Bhavan, DJ-11, Sector-II,
3rd floor Block A, Salt Lake, Kolkata-700091

Subject: In-principal Approval for conduction of Feasibility Study and preparation of DPR on nomination basis for "Pollution Abatement of River Saraswati in West Bengal under Namami Gange reg.

Ref: memo no. 3830-NGRBA/SPMG/DPR-178/2015 dtd. 29.11.2022

Madam,

With respect to your communication mentioned above wherein WB-SPMG has requested for In-principal Approval for conduction of Feasibility Study and preparation of DPR on nomination basis for "Pollution Abatement of River Saraswati in West Bengal

2. NMCG has agreed in-principal to the proposal of SPMG. SPMG may engage standard agencies, subject to NMCG and government guidelines in this regard. The charges for DPR preparation may be booked under centage head of the project, once sanctioned as per NGRBA framework.
3. NMCG has prepared the guidelines for preparation of DPRs on Interception & Diversion (I&D) and Sewage Treatment Plant (STP) works, which has already been shared with SPMG, West Bengal and same are available on NMCG website (www.nmcg.in). These DPRs of I&D and STP may be prepared following these guidelines.
4. This is issued with the approval of DG, NMCG.

Thanking You.

With regards,

Pravin
Dr. Pravin Kumar
Dir (Technical)

Copy to: -CEO, KMDA, Unnayan Bhavan, DJ-11 Sector-II, 3rd floor Block A and
2nd & 3rd floor Block G, Salt Lake, Kolkata 700091

Internal circulation: -

i. PS to DG, ED (P), NMCG

**GOVERNMENT OF WEST BENGAL
DEPARTMENT OF URBAN DEVELOPMENT & MUNICIPAL AFFAIRS
NAGARAYAN DF-8, SECTOR-I,
SALT LAKE CITY, KOLKATA 700064**

No. 11(2)/UDMA-15011(15)/11/2022-LS-UD SEC-Dept. of UDMA

Date: 06.02.2023

From : Nandini Ghosh, IAS,
Senior Special Secretary to the Govt. of West Bengal.

To : 1. CEO, KMDA.
2. Chairman, Bansberia Municipality.

Sub: O.A. No. 25/2022/EZ [Mr. Subhas Datta -Vs- State of West Bengal & Ors.]

Ref: River Saraswati

Sir,

With reference to the above subject matter, I am directed to send herewith a copy of the order dated 23.01.2023 for your kind information and taking necessary action.

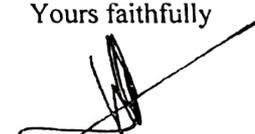
I am further directed to request you to furnish detailed updated Action Taken Report and all supporting documents along with photographs, designs, maps etc. on or before 10.02.2023 positively in the following e-mail. Id.

1. ngt.udma@gmail.com.
2. nandinighosh.jsudma@gmail.com

This may be treated as extremely urgent.

Encl: As stated

Yours faithfully


Senior Special Secretary

No. 11(2)/UDMA-15011(15)/11/2022-LS-UD SEC-Dept. of UDMA
Copy forwarded for information and necessary action to:

Date: 06.02.2023

1. Director, SUDA.
2. Chief Engineer, GAP, KMDA.
3. PHE, WBSPMG.
4. EO, Bansberia Municipality.
5. Sr. PA to Principal Secretary, UD & MA Department.
6. PS to CEO, KMDA.


Senior Special Secretary

NANDINI GHOSH, IAS
Senior Special Secretary
Department of Urban Development &
Municipal Affairs
Govt. of West Bengal



Sukdeb Das <ngt.udma@gmail.com>

O.A. 25 Report

1 message

Director SUDA <sbm.wbsuda@gmail.com>
To: ngt.udma@gmail.com

Mon, Feb 13, 2023 at 6:21 PM

Please find enclosed the report

 OA 25 of 2022 (Howrah & Bansberia January-2023.docx
27K



Report of O.A. 25/2022/ EZ

Checklist for filling of affidavit in respect of Waste Management

1. Liquid Waste Management

Details of Functional STPs

Sl no.	Location	Installed capacity	Capacity currently utilised	GAP if any	Proposal for/measures taken for bridging the GAP	Name of Drains/Outfalls connected with STP	Mechanism for Real time monitoring

Details of Non functional STPs

Sl No	Location	Installed Capacity	Measures taken for rejuvenation, if any	Target date of completion	Present Status

Number of STPs under different stages of execution

Sl No	Location	Proposed Capacity	Target date of completion	Present Status

In-situ Treatment in the Outfalls/Drains.

Sl No	Name of the River	Name of the Outfalls	Quantity of Sewer water getting treated	Target date of completion	Progress as on date

Details of Functional FSTP

Sl no	Location	Installed capacity	capacity currently utilised	GAP if any	Proposal for measures taken to bridge the GAP.	Mechanism for Real time monitoring

Details of Non functional FSTPs

Sl No	Location	Installed Capacity	Measures taken for rejuvenation, if any	Target date of completion	Present Status

Number of FSTPs under different stages of execution.

Sl No	Location	Proposed Capacity	Target date of completion	Present Status

2.

Solid Waste Management, Fresh Waste

Sl. No.	Name of the ULB	Daily waste collected (TPD)		Daily waste Processed (TPD)			Manner of transportation to the dumpsite and frequency of the same	Type wise disposal of wastes, Manner with frequency	Mechanism for Real time monitoring	Remarks
		Segregated	Non segregated	Dry	Wet	Bio Medical				
1	Howrah MC	206.18	704.82	NA	NA	NA	Daily, As collected through covered vehicle.	As collected. Daily	Nil	The dry waste is being recycled partially. Wet waste will be started soon after reclamation of land in phased manner. Interim CPU under Construction for fresh waste processing.
2	Bansberia	32.37	7.63	13.36	16.14	NA	Daily, As collected through covered vehicle.	As collected. Daily	Nil	Fresh Waste processing is being done setting up Interim Central Processing Unit (CPU)

13

13

14

Details of Netting done in the outfalls/drains with frequency of cleaning.

Sl. No.	ULB Name	No of Drains/Outfalls draining into river	No of drains covered under netting	No of drains not covered under netting	Target date of completion of netting of all the drains	Present Status	Whether the collected waste is sent to dumpsite		Mechanism for real time monitoring
							If yes, frequency and method	If no, present practice	
1	Howrah MC	30	28	2 (Phyto remediation measure have been taken)		Screen Installed and cleaned regularly	Yes, transported by covered vehicle		To be implemented
2	Bansberia	16	16	0		Screen Installed and cleaned regularly	Yes, transported by covered vehicle		To be implemented

6. Legacy Waste Management

Sl No	Name of the ULB	Location of the dumpsite	Quantity of legacy waste dumped (MT)	Quantity processed (MT)	Remaining to be processed (MT)	Type of processed waste	Final disposal of the processed waste (type wise)	Target date of completion of Bio remediation	Target date of reclamation of land	Present Status	Mechanism for Real time monitoring
1	Howrah MC	Belgachia I, II	961567	0	961567	MSW	NA	Dec, 2023	Dec, 2023	Tender Floated	NA
2	Bansberia	Ward no. 8 & 18 (22° 57'45.1" N 88° 23'45.3" E) and Ward no. 22 (22° 59'34.71" N 88° 23'1.212" E)	7354	0	7354	MSW	NA	Aug, 2023	Aug, 2023	AA&FS Awaited	NA

Section 1. NIQ

KOLKATA METROPOLITAN DEVELOPMENT AUTHORITY

Superintending Engineer, South Circle,
GAP Wing, Water & Sanitation Sector, KMDA,
UnnayanBhawan, Block 'D', 1st Floor, Kolkata - 700091.
West Bengal, India.

Email ID: sesouthgapkmda@gmail.com

No. :88 /SE(S)/GAP/W&S/KMDA/T-1

Dated : 15/02/2023

DETAILED 'e' - QUOTATION NOTICE NO. : KMDA/GAP/SE(S)/NIQ-02/2022-23

The Superintending Engineer, South Circle, GAP Wing, Water & Sanitation Sector, KMDA invite quotation (Expression of Interest) from reliable, resourceful, bonafied and experienced firms / companies / individual contractors, who have successfully completed the similar nature of works i.e. preparation of DPR for waste water Scheme or pollution abatement project related with waste water within the last 5 (five) years from the date of issue of this NIQ in any Govt. / Semi-Govt. / Govt. Undertakings / Autonomous Bodies (constituted under the State / Central statute) / Statutory Bodies and Local Bodies is eligible for the under mentioned work:-

Sl. No.	Name of Work	Estimated Amount (Rs.)	Bid Security Money (Rs.)	Period of Completion
1.	PREPARATION OF DETAILED PROJECT REPORT (DPR) FOR POLLUTION ABATEMENT BY SEWERAGE PROJECT (INTERCEPTION AND DIVERSION WITH STP) OF RIVER SARASWATI-THE TRIBUTARY-CUM-DISTRIBUTARY OF RIVER GANGA.	To be quoted by the bidder	Rs.30,000/- (Rupees Thirty Thousand) only	03 (Three) Months

Note: (i) Rate to be quoted including GST, CESS and any other Govt. statutory taxes as applicable.

(ii) Corrigendum/Addendum if any would be published on the website only.

(iii) Consultant will be selected in accordance with the Quality and Cost Based Selection (QCBS) method. Quotationers are advised to read the RFP documents carefully before submission.

(iv) Before submitting the proposal, the bidders are advised to visit the site for preparing their proposal of Consultancy work.

1. Intending bidder may download the quotation documents from <https://wbtenders.gov.in> indirectly with the help of Digital Signature Certificate. Date of uploading is 03.03.2023 after 18:00 Hrs & Last date & time for online submission in the quotation is 13.04.2023 upto 14:00 Hrs. Further details may be had from the detailed NIQ at the office of the undersigned.
2. The Authority reserves the right to reject or accept any or all quotation without assigning any reason.
3. EMD (Earnest Money Deposit):- Intending bidder may download the quotation documents from <https://wbtenders.gov.in> indirectly with the help of Digital Signature Certificate. As per order of KMDA Earnest Money will be deposited by the bidder electronically, online through his net banking enabled bank account, maintained at any bank or offline through any bank by generating NEFT/RTGS Challan from the e-tendering portal. Intending Bidder will get the Beneficiary details from e-tendering portal with the help of Digital Signature Certificate and may transfer the EMD (Earnest Money Deposit) from their respective bank as per the Beneficiary Name and Account No., Amount, Beneficiary Bank Name (ICICI) and IFSC Code and also e-procurement Ref. No.
4. **Submission of Quotation :-**
 - a) Pre -qualification / Technical Bid and Financial Bid both will have to be submitted online concurrently duly digitally signed in the website <https://wbtenders.gov.in> as per time schedule stated herein under.
 - b) The financial Bid of the prospective quotationers will be opened only if the quotationers qualify in the Technical Bid. The decision of the Quotation Inviting Authority will be final and binding to all challenge against such decision will not be entertained.
5. **List of common documents shall have to be uploaded by each quotationer in the bid at the time of Quotation through online:-**
 - i) Income Tax return (For last 3 years) ii) Last 3 years Audited Balance Sheet. iii) Pan Card
 - iv) Latest / Current Professional Tax Clearance Certificate. v) Trade License. ix) GST Registration Certificate vi) ESI Registration Certificate (if applicable) vii) Work order and Completion Certificate for the same work in technical credential for the last 5(Five) years (Minimum three Assignments), viii) Annual turnover minimum 50 Lakh in each of last three financial years ix) Scanned Copy of One affidavit before Notary will have to be submitted

mentioning the correctness of the documents and a declaration of penalty debarment etc. faced by him under any Govt. /Semi- Govt./Autonomous body/Institution online at desired location. x) An affidavit to be submitted separately that a full-fledged technically supported spot decision making Corporate Office (including Contract Person and address details) exists in West Bengal which may be verified in due course.

No mobilization advance, escalation and secured advance will be allowed.

6. Security Deposit:

Retention money towards performance Security amounting, as applicable as per the Government norms, at the time of execution of formal agreement of the work shall be deducted from the running account bill of the quotationer as per prevailing order. No interest will be paid on Security Deposit. The balance Earnest Money, if any, to fulfill the prevailing Government order shall be deposited at the time of execution of formal agreement.

There shall be no provision of Arbitration.

Bid shall remain valid for a period not less than 120 (One Hundred Twenty) days from the last date of submission of Financial Bid. If the bidder withdraws the bid during the validity period of bid, the earnest money as deposited will be forfeited forthwith without assigning any reason thereof.

7) Date and Time Schedule:

Sl. No.	Particulars	Date & Time
1.	Date of uploading of N.I.Q. & other Documents (Online)	03.03.2023 after 18:00 Hours
2.	Documents download start date (Online)	03.03.2023 after 18:00 Hours
3.	Documents download end date (Online)	13.04.2023 upto 14:00 Hours
4.	Seek Clarification start date (Online/Off Line).	03.03.2023 after 18:00 Hours
5.	Last date for Contractors to submit Supplementary Questions in soft & hard copy. e-mail: sesouthgapkmda@gmail.com	22.03.2023 upto 12:00 Hours
6.	Pre-bid meeting at Conference Hall, Unnayan Bhavan, Salt Lake City, Kolkata - 700 091 and by virtual meeting platform. Our google meet link: https://meet.google.com/ejq-bjbx-wku	24.03.2023 after 14:00 Hours
7.	Reply Date & Time of Pre-bid Queries	28.03.2023 after 18:30 Hours

8.	Bid submission start date (Online)	03.03.2023 after 18:00 Hours
9.	Bid Submission closing (Online)	13.04.2023 upto 14:00 Hours
10.	Bid opening date for Technical Proposals (Online)	17.04.2023 after 14:00 Hours
11.	Date of uploading the final list of Technically Qualified Bidder (Online) after disposal of appeals, if any.	To be later on
8.	Date for opening of Financial Proposal (Online)	To be later on

N.B:-If the specified date of Pre-Bid meeting, opening of Technical bid/Financial bid falls on declared holiday or days of bundh or natural calamity ,in that case the specified date/dates will be read as next working days, but within the above mentioned same time frame of respective previous date/dates

8. Quotations will be opened by Superintending Engineer, South Circle, GAP Wing, Water & Sanitation Sector, KMDA or his authorized representative in presence of quotationers or the authorized representatives who may like to be present.
9. **Language of Quotation:** - The quotation shall be submitted in the prescribed form in English. All literatures and correspondence in connection with the quotations shall be in English.
10. **Others :-** The Quotation Notice along with other documents like Quotation Form-1, Terms and condition, BOQ and corrigendum etc. whatever documents uploaded by the Department concern shall be part and parcel of the Quotation.
11. **Instruction to the bidders.**
 - a. General guidance for e quotationing.
Instructions/ Guidelines for quotations for electronic submission of the quotations have been annexed for assisting the Consultants to participate in e-quotationing.
 - b. Registration of Consultants.
Any Consultant willing to take part in the process of e-quotationing will have to be enrolled and registered with the Govt. e-Procurement system, through login onto <https://wbtenders.gov.in> the Consultant is to click on the link (**Error! Hyperlink reference not valid.**) for e-tendering site.
 - c. Digital Signature Certificate (DSC)

Consultant can search the quotation and download NIQ and other quotation documents electronically from computer once he/she logs onto the website <https://wbtenders.gov.in>. This is the only mode of collection of the quotation documents. A prospective Bidder shall be allowed to participate in the job either in the capacity of the individual or as a partner of a firm. If found to have applied several in single job all his applications will be rejected for that job. The Consultant can search & download NIQ & Quotation documents electronically from computer once he /she logs to the website mentioned Clause 1 using the Digital Signature Certificate. This is the only mode of collection of the Quotation Documents.

d. **Submission of Quotations:**

Quotations are to be submitted through online to the website stated in two folders at a time for each work; one is technical Bid and another financial bid before the prescribed date and time using the Digital Signature Certificate.

Technical Bid: Technical bid contain scanned copies of the following further in two folder.

NOTE: Failure of submission of any of the above mentioned documents (as stated a.1 & a.2) will render the quotation liable to summarily rejected for both statutory and non-statutory cover.

THE ABOVE STATED NON-STATUTORY / TECHNICAL DOCUMENTS SHOULD ARRANGE IN THE FOLLOWING MANNER.

e. **Financial Bid**

i) The financial Bid should contain the following documents in one folder i.e. Bill of Quantities (BOQ). Rate to be quoted including GST and any other Govt. statutory taxes as applicable.

ii) Only Downloaded copies of the above documents are to be uploaded, virus scanned & digitally signed by the Consultant.

f. **Opening & Evaluation of Quotation**

i) Technical Bid will be opened by the Superintending Engineer, South Circle, GAP Wing, Water & Sanitation Sector, KMDA intending quotationer may remain present if they so desire Statutory Cover would be opened first & if found in order and correct. Non Statutory Cover will be opened. If there is any deficiency in the Statutory & Non Statutory documents the quotation will be summarily rejected.

ii) Decrypted (transformed in to a readable formats) documents of the non-statutory folder will be downloaded & handed over to the evaluation committee.

iii) List technically qualified quotationers would be uploaded.

NB: While evaluation, the Committee may summon of the quotations & seek clarification / information or additional documents or original hard copy of any of the documents already submitted & if they are not produced within the stipulated time frame, their bid will liable for rejection.

g) **Opening and evaluation of Financial bid:**

Financial bid of Quotationers declared technically eligible by the Quotation Evaluation Committee will be opened electronically from the web portal on the prescribed date and time. All agencies must have their local office situated at Kolkata or its suburbs. Details of address and contact person of local office are required to be mentioned in part -I.

12. **Qualification criteria:**

The quotation inviting and Accepting Authority through a "Quotation Evaluation Committee" will determine the eligibility of each bidder. The bidders shall have to meet all the minimum criteria regarding:

- (1) Financial Capacity
- (2) Technical Capability comprising of personnel & equipment capability
- (3) Experience / Credential

The eligibility of a bidder will be ascertained on the basis of the document(s) in support of the minimum criteria as mentioned in Sl. No. (5) above and the debarment declaration through affidavit in non-judicial stamp paper duly notarized. If any document submitted by a bidder is either manufactured or false, in such cases the eligibility of the bidder / quotationer will be rejected at any stage without any prejudice

R. S. L.
15/02/23
Superintending Engineer,
South Circle, GAP Wing,
W & S SECTOR, KMDA.

No. : 88/1(17)/SE(S)/GAP/W&S/KMDA/T-1

Dated : 15/02/2023

Copy forwarded for information and necessary action to :-

1. The Chief Executive Officer, KMDA.
2. The Program Director, WBSPMG.
3. The Chief Engineer, W&S Sector, KMDA.
4. The Superintending Engineer (North Circle), GAP Wing, Water & Sanitation Sector, KMDA.
5. The Director of Finance, KMDA
- 6.-14. The Executive Engineer, GPCD (NM) / (SC) / (SM) / (West) / WBD / Division-VIII / Division-I / O&M V, GAP V / EB-I / WB-I, GAP Wing, Water & Sanitation Sector, KMDA.
15. The A. C. F. A., GAP Wing, Water & Sanitation Sector, KMDA.
16. The Dy. Secretary, P. R. O., KMDA with request to publish the QUOTATION NOTICE in the leading News Papers and display in KMDA website. (Additional 3 copies enclosed).
17. Notice Board.

RTJL
15/02/23
Superintending Engineer,
South Circle, GAP Wing,
W & S SECTOR, KMDA.



OFFICE OF THE BOARD OF COUNCILLORS OF BANSBERIA MUNICIPALITY
Rudra Main Road, P.O. Bansberia, District Hooghly, West Bengal, P.I.N. 712502
Phone No. 033 26346324, Fax No. 26346806, email address: bansb_04@yahoo.com



Memo No: 52/2

Date: 20/02/2023

Senior Special Secretary to the Govt. Of West Bengal
Department of Urban Development & Municipal Affairs
Nagarayan DF-8, Sector-I, Salt Lake City, Bidhannagar, Kolkata - 700064

Sub: Submission of Action taken Report regarding River Saraswati
Ref: 11(2)/UDMA-15011(15)/11/2022-LS-UD SEC: Dept of UDMA dated 6th February 2023

Madam,

With reference to your letter mentioned above, the following findings should be noted:-

- (1) Regarding the road bridge that is the Netaji Subhas Setu over the River Saraswati, the bridge constructed and maintained by the Public Works Department Roads (Government of West Bengal).
- (2) Regarding the Rail Bridge, the bridge constructed and maintained by the India Railways (Government of India)
- (3) The municipality as such not involved in the construction of roads in the river banks.
- (4) The foot bridge near Malopara was constructed by the Irrigation Department, Government of West Bengal.

The municipal authority has not encroached any land near the river bank of River Saraswati for developing roads or pavements.

Yours faithfully


Chairman

Bansberia Municipality

Chairman
Bansberia Municipality